## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/456/(IB)/2017

NAME OF THE PETITIONER(S)

: WANBURY LTD

NAME OF THE RESPONDENT(S)

: BAFNA PHAMACEUTICALS LTD

**UNDER SECTION** 

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

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Petition

## **ORDER**

Counsel for petitioner present. PCS representing the respondent present and stated that they are willing to compromise and settle the matter by paying an amount of Rs.40 lakhs to the other side. Counsel for petitioner insisted to pay half the amount on 30.10.2017 and the balance amount in equal instalments as per the understanding between the parties. PCS stated that the party is intending to pay only Rs.15 lakhs on 30.10.2017 and the rest of the claim in equal instalments as per the understanding between the parties. Both counsel prayed time for making submissions in regard to the settlement. In view of the submissions made by both the counsel, time is enlarged at request. Put up on 30.10.2017 at 10.30 A.M.

— SØ − K Anantha Padmanabha Swamy Member (Judicial)

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